

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:946
ANSWERED ON:29.11.2012
MISUSE OF EVMS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of cases of misuse of Electronic Voting Machines (EVMs) brought to the notice of the Government during the period from March 2012 to till date, State-wise; and

(b) the action taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) : The EVMs are used by the Election Commission of India. The Commission has informed that no case of misuse of Electronic Voting Machines (EVMs) has been brought to their notice during the period from March, 2012 till date.

(b) ; Does not arise.